

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :31-12-2024

Date : 30.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	108832/2024	30.12.2024	ABLAPL-12982/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	BAIL-1	(Seat No-5)
2	108833/2024	30.12.2024	WP (C) - 31787/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	WRIT BRANCH-4	(Seat No-19)
3	108839/2024	30.12.2024	CRLMC-2327/2024	N ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-12-23	CRIMINAL MISC	(Seat No-2)
4	108840/2024	30.12.2024	ADMLS-6/2024	G.SAHOO	C.O.	IN CHAMBERS	Order Dtd. 2024-12-30		(Seat No-2)
5	108830/2024	30.12.2024	RSA-162/2020	SURYAKANTA PALAI	GENERAL		Judgement Dtd. 2024-12-23	SECOND APPEAL	(Seat No-6)
6	108831/2024	30.12.2024	WP (C) - 19610/2022	RAJESH BADHEI	GENERAL		Order Dtd. 2022-10-12	WRIT BRANCH-4	(Seat No-38)
7	108836/2024	30.12.2024	WP (C) - 31887/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-24		(Seat No-38)
8	108837/2024	30.12.2024	WP (C) - 32029/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-24	WRIT BRANCH-1	(Seat No-2)
9	108834/2024	30.12.2024	ABLAPL-14120/2024	SUSHANTA KUMAR JOSHI	GENERAL		Order Dtd. 2024-12-24		(Seat No-2)
10	108835/2024	30.12.2024	ABLAPL-13657/2024	H.K.BHOL	GENERAL		Order Dtd. 2024-12-12		(Seat No-2)
11	108838/2024	30.12.2024	BLAPL-	S.P.DAS	GENERAL		Order	BAIL-2	(Seat

			4386/2024				Dtd. 2024-12- 10		No-8)
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